

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

144(ND)2012

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2018**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s. Fortune  
Developers International Pvt. Ltd & Ors.**


**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner:</b>	Mr. Arun Saxena, Mr. Rashika Malik & Ms. Saral Sharma, Advocates		
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**ORDER**

None is present on behalf of the respondent. Renotify this case on 19<sup>th</sup>  
February, 2019 for final arguments.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Ginni)